NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 588 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PR	AKASH KUMAR MEMBER (J)
		SHRI V. NAI	LLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SH THE NATIONAL COMPANY LAW	TRIBUNAL ON 20	.04.2017	
NAME OF THE PARTIES: M/s.	Tradewin M	les Cantile Cor	npany Put Ud
***		5.	
MIS.	Janta Glass	Ud.	
SECTION OF THE COMPAN Companies Act 1956/2013/I			OF THE

DESIGNATION

<u>Order</u>

S. No.

NAME

TCP 588/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 4.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

SIGNATURE